

which will be taken up for execution subject to statutory and mandatory approvals.

(c) and (d) Do not arise.

Makeover plan of Railways

2553. DR. PRADEEP KUMAR BALMUCHU:

SHRI T. G. VENKATESH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways are planning to bring about changes in its brand image and logo with new and modified symbols to sync with contemporary symbols;

(b) if so, the details thereof; and

(c) whether it is also a fact that TTEs are being provided with POS machines to collect on-the-spot charges, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No such proposal is under consideration.

(b) Does not arise.

(c) No, Sir. At present POS machines have not been provided to TTEs to collect on-the-spot charges.

Setting up of solar power projects on unused land

2554. SHRI N. GOKULAKRISHNAN:

SHRI T. RATHINAVEL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways will call tenders to award contracts to set up 3,000 MW of solar power projects on its unused land;

(b) if so, the details thereof;

(c) whether it is also a fact that Railways have fixed a target to generate green energy for the operation of railway networks in a time-bound manner; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No, Sir.